

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.471/93

Date of Order: 14.7.1993

BETWEEN:

U.V. Subba Rao

P.C.Kaladhar

.. Applicants.

A N D

The Comptroller & Auditor General  
of India. Bahadur Shah Zafar Marg, New Delhi.

2. The Principal Accountant General,  
A.P., Hyderabad.

3. The Deputy Accountant General,  
(Administration) Office of the  
Principal Accountant General (Audit)  
Hyderabad.

.. Respondents.

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Counsel for the Applicants .. Mr.J.Sudheer

Counsel for the Respondents .. Mr.G.Parameswara R

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member(Admn.).

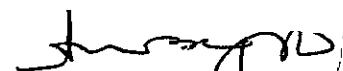
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The prayer of these two applicants in this OA is for their promotion to the post of S.O.(Audit). Mr.J.Sudheer, learned counsel for the applicants now states that the first applicant having qualified in the required test has since been promoted to the post of S.O.(Audit) whereas the second applicant did not qualify in the required test. In view of these circumstances, he does not wish to press the application and requested for permission to withdraw the same. The application in these circumstances is dismissed as withdrawn. Mr.G.Parameswar Rao, SC for the respondents present.

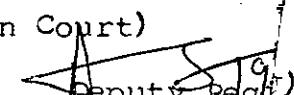
Parties shall bear their own costs.

  
(T.CHANDRASEKHARA REDDY)  
Member(Judl.)

Date: \_\_\_\_\_

  
(A.B.GORTHI)  
Member(Admn.)

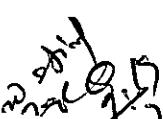
(Dictated in Open Court)

  
Deputy Registrar

To

1. Comptroller & Auditor General of India
2. The Principal Accountant General, New Delhi.
3. The Deputy Accountant General (Admn)  
O/o the Principal Accountant General (Audit) Hyderabad.
4. One copy to Mr.G.Parameswar Rao, SC for AG.CAT.Hyd.
5. One copy to Library, CAT.Hyd.
6. One copy to Mr. V. ... Advocate.

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IN  
C  
TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (J)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 14-7-1993

ORDER/JUDGMENT:

M.A. /R.A. / C.A. No.

O.A. No.

471/93

(w.p.)

Admitted and Interim directions  
issued

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed for default.

Rejected/ Ordered

Central Administrative Tribunals.  
DESPATCH

22 JUL 1993

HYDERABAD BENCH.

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Q 19/7/93